

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. NO. 331/96

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J),
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 13th day of February, 1996

Shri Raj Kumar Bhatia
s/o Shri Kanshi Bhatia
R/o Q. No.211, Mohd. Pur
Government Colony
NEW DELHI.

.... Applicant

(By Shri V.Shekhar, Advocate)

V-ersus

1. Directorate of Co-ordination
Police Wireless
Ministry of Home Affairs
Govt. of India
Block No.9, C.G.O. Complex
Lodhi Road
NEW DELHI.

2. The Secretary
Ministry of Home Affairs
North Block
NEW DELHI.

.... Respondents

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Learned counsel for the applicant wishes to withdraw
this Original Application with liberty to seek proper
relief at the appropriate time. Liberty is granted.
Accordingly, OA is dismissed as withdrawn.


(R.K. AHOOJA)


(A.V. HARIDASAN)
VICE-CHAIRMAN(J)

/RAO/